

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2020 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	Manish Jain
2.	Comp. App. (AT) (Ins) No. 671 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 144 of 2020	Omega Icehill Pvt. Ltd. & Ors. Through its Director Mr. Tushar Kant Jindal Vs. Anil Agrawal Director of Omega Icehill Pvt. Ltd.	Shafiq Ahmed	
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- 2. Website: www.nclat.nic.in**

By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**